# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE RAJYA SABHA STARRED QUESTION No. 113 TO BE ANSWERED ON 16/12/2022

## **IMPLEMENTATION OF RKVY**

## \*113 SHRI. DHANANJAY BHIMRAO MAHADIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Government has merged various schemes like Mission on Organic Farming, Soil Health Card, Rainfed Area Development, Farm Mechanization, etc., in a single umbrella scheme, i.e., Rashtriya Krishi Vikas Yojana (RKVY);

(b) if so, the details thereof;

(c) whether it is also a fact that financial freedom has been accorded to States in utilization of funds under the RKVY; and

(d) if so, the manner in which it would be monitored?

#### ANSWER

## MINISTER OF AGRICULTURE AND FARMERS WELFARE

#### (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the Table of the House.

# STATEMENT IN RESPECT OF PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 113 FOR 16.12.2022 REGARDING IMPLEMENTATION OF RKVY.

(a) to (d): Rashtriya Krishi Vikas Yojana (RKVY) scheme was initiated as an umbrella scheme for ensuring holistic development of agriculture and allied sectors by allowing states to choose their development activities as per their priorities. The Scheme has been revamped as Rashtriya Krishi Vikas Yojana - Remunerative Approaches for Agriculture and Allied Sector Rejuvenation (RKVY-RAFTAAR) for implementation from 2017-18. Now, the RKVY Scheme is rationalized with following schemes as its components :

- 1. Per Drop More Crop
- 2. Sub-Mission on Agriculture Mechanization
- 3. Soil Health and Fertility
- 4. Paramparagat Krishi Vikas Yojna
- 5. Rainfed Area Development
- 6. Crop Diversification Programme

The rationalized RKVY scheme is implemented in two ways viz. Annual Action Plan (AAP) and Detailed Project Report (DPR) based. 70% of total allocation of RKVY is earmarked for AAP and 30 % for DPR. Under the scheme, the States/ UTs get financial flexibility to implement the components as per their priorities and specific requirements. All the schemes rationalized with RKVY are monitored by obtaining utilization certificate and progress report from the States. Regular review meetings are also conducted with State Governments for effective monitoring of Schemes.

\*\*\*